

भारतीय दिवाला और शोधन अक्षमता बोर्ड Insolvency and Bankruptcy Board of India





WORKSHOP ON DISCIPLINARY ASPECTS & & GOVERNANCE UNDER IBC, 2016

CONTENTS

Session - 1 Disciplinary Aspects under IBC, 2016.

- IBBI (Insolvency Professionals) Regulations, 2016
- IBBI (Grievances and Complaint handling procedure)
- Grievance mechanism (procedural aspect)
- Disciplinary mechanism (procedural aspects)

Session – 2- Case studies of Disciplinary Orders

Session - 3 Governance under IBC, 2016.

- Code of Conduct for Insolvency Professionals
- Professional Standards
- Ethics for Insolvency Professionals
- Conflict Management
- Protection Available for Insolvency Professionals

SCHEDULE OF THE PROGRAM

Date: 17th February 2023 Time: 11:00 AM – 05:00 PM Mode of delivery: online Fees: Rs. 1000/- (All Inclusive) Registration link: https://forms.gle/mqqafduyycdchw9w7 CPE: 4 hours (Insolvency Professionals)

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